

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 201
IB-1039/ND/2020

IN THE MATTER OF:

Swayam Sales Agencies Pvt. Ltd.

...PETITIONER

Section

Under Section 59 of IBC

**Order delivered on 25.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Liquidator

:Ms. Karuna Sharma, Liquidator in person.

ORDER

The liquidator in person has appeared in the matter and submitted the factual status and demands for stopping the voluntary liquidation proceeding. She is directed to file the Board Resolution and such other documents which are in support of the present application moved in terms of Section 59 read with Section 60 (5) within next 10 days. Post the matter to 16th December, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**